

By e-mail.

Read :- The Hon'ble High Court, Bombay Letter No.Insp-I/90/2021
Dated 02/10/2021 regarding normal physical functioning.

DISTRICT & SESSIONS COURT, AHMEDNAGAR.

CIRCULAR

No.B-04/EB.03/ 175 of 2021, DATED 04/10/2021.

In view of the directions received from the Hon'ble High Court, Bombay vide letter No.Insp-I/90/2021, dated 02/10/2021, **all Courts in the Ahmednagar District shall start normal physical functioning** like pre-pandemic days with 100% attendance of the Judicial Officers and 100% attendance of staff in both sessions in supersession of earlier circulars/orders **with effect from 04/10/2021.**

All the Covid-19 safety and precautionary measures (i.e. wearing masks, sanitization, social distancing norms, vaccination etc.) set forth by the Central Government, State Government and Local Authorities etc, from time to time, shall be adhered scrupulously by all the Courts.

District Court, Ahmednagar
Dated : 04/10/2021.

M. Sudhakar V. Yarlagadda 4.10.2021.
(Sudhakar V. Yarlagadda)
Principal District & Sessions Judge,

AHMEDNAGAR

Circular No.B-04/EB.03/ 175 of 2021

Copy forwarded for information and necessary actions to :

- All the Judicial Officers working in Ahmednagar District.
- The Secretary, District Legal Services Authority, Ahmednagar.
- The Judge, Family Court, Ahmednagar.
- The District Government Pleader, Ahmednagar.
- The Assistant Government Pleader,
Sangamner/Shrirampur/Kopargaon/Newasa/Shrigonda.
- The Assistant Director & Public Prosecutor, Ahmednagar.
- The Collector, Ahmednagar.
- The Superintendent of Police, Ahmednagar.
- The Superintendent of Ahmednagar Jail, Ahmednagar.
- The President of Ahmednagar Bar Association, Ahmednagar.
- The President of Ahmednagar Central Bar Association, Ahmednagar.
- The President of Taluka Bar Associations in Ahmednagar District.
- All the Head of the Branches in District Court, Ahmednagar.
- The Court Mananger, District Court, Ahmednagar.
- Notice Board/Official Website.

District Court, Ahmednagar
Dated : 04/10/2021.

M. Sudhakar V. Yarlagadda 4.10.2021
(Sudhakar V. Yarlagadda)
Principal District & Sessions Judge,

AHMEDNAGAR